COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 1783 & 1599 of 2018 IN DFR NO. 3301 OF 2018

Dated: 12th December, 2018

In the matter of:Narayanapur Power Company Private Limited.... Appellant(s)VersusVersusKarnataka Electricity Regulatory Commission & Ors..... Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. Hence, list the matter on **18.12.2018.**

PS/Court Master/PA

vt/pk